

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

T.A. No. 9/2015

New Delhi, this the 18th day of January, 2017

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

1. National Federation of Postal Employees
Through its Secretary General
Shri M. Krishnan,
1st Floor, North Avenue Post Office Building,
New Delhi – 110 001.
2. All India Postal Employees Union
GDS (NFPE) through its General Secretary,
Shri P. Pandurangarao, CHQ: Dada
Ghosh Bhawan, 2151/1,
New Patel Road,
New Delhi – 110 008.Applicants

(By Advocate: None)

Versus

Union of India, through Secretary,
Department of Posts,
Ministry of Communications & IT,
Dak Bhawan, Sansad Marg,
New Delhi - 110 001.Respondent

(By Advocate: Shri Piyush Gaur)

O R D E R (O R A L)**Hon'ble Shekhar Agarwal, Member (A)**

None for the applicant. Even on the last two dates, there was no appearance on behalf of the applicants. It therefore, appears that they are no longer interested in pursuing this OA. Accordingly, the OA is dismissed for default of appearance and non prosecution.

(Raj Vir Sharma)
Member(J)

(Shekhar Agarwal)
Member(A)

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